SHRI D. P. KARMARKAR: Yes; I should think so.

SHRIMATI SAVITRY DEVI NIGAM: What would be the approximate cost of this building?

SHRI D. P. KARMARKAR: Since the provision is to be made for Rs. 20 lakhs, the approximate cost will be about Rs. 20 lakhs.

श्री राम सहाय: यह किस लोकेलिटी में बनाये जाने का विचार है ?

श्री डी॰ पी॰ करमरकर: ग्रपोजिट शंकर मार्केट एक वैकेन्ट प्लाट है, वहां बनाने का विचार हो रहा है।

Shri HARIHAR PATEL: May I know whether the shops will be in the ground floor only or in all the six storeys?

SHRI D. P. KARMARKAR: So far as I can see, in all the floors.

SHRIMATI YASHODA REDDY: In these days of economy and austerity do we need a six-storeyed building for a shopping centre and how is the Health Minister concerned with this?

SHRI D. P. KARMARKAR: Sixstoreyed buildings are cheaper than six buildings side by side.

ESTABLISHMENT OF STATE FARMS

•265. SHRI HARIHAR PATEL†:
SHRIMATI SEETA YUDHVIR:

Will the Minister of FOOD AND AGRICULTURE be pleased to state:

- (a) whether Government have decided to establish more State Farms of the size and nature of the Suratgarh Farm; and
- (b) if so, how many and where and when they are to be established?

†The question was actually asked on the floor of the House by Shri Harihar Patel. THE DEPUTY MINISTER OF AGRI-CULTURE (SHRI M. V. KRISHNAPPA): (a) and (b). The matter is still under consideration.

Shri Harihar Patel: May I know if some of the States have requested the Central Government for establishing such farms?

Shri M. V. KRISHNAPPA: We had asked all the State Governments to suggest to us some compact land of 10,000 to 30,000 acres and about seven States have suggested places. A Committee which has been appointed to go into this question is considering those sites.

SHRI HARIHAR PATEL: May I know which are the States which have made the request?

SHRI M. V. KRISHNAPPA: The States are Rajasthan, Bombay, Andhra, Punjab, Mysore, Orissa and Bihar.

SHRI B. D. KHOBARAGADE: May I know, Sir, whether there has been any representation from the Government of Maharashtra in this respect?

SHRI M. V. KRISHNAPPA: The Bombay Government had suggested two places, one in Maharashtra and one in Gujarat. The one in Satara District will be in Maharashtra.

श्रीमती सीता युद्धवीर : यह जो फार्म चलाया जा नहा है इसका अभी तक तजुर्बा कैसा नहा है ?

श्री एम० बी० कृष्णपा: सूरतगढ में एक बड़ा फार्म जो सरकार ने बनाया है वह बहुत श्रन्छी तरह से काम कर रहा है ग्रीर उसका उत्पादन भी बहुत ज्यादा है—एक एकड़ में कम से कम दुगुनी पैदावार हुई है। भारत सरकार ने देश में ऐसे कई फार्म स्थापित करने के वास्ते यह कदम उठाया है।

Shri Harihar Patel:: May I know by what time a decision is likely to be taken?

SHRI M. V. KRISHNAPPA: Within about two months we will expect the Committee's Report and then the Government will take a decision.

SHRI N. M. LINGAM: May I know if these farms will be established with foreign collaboration in the shape of machinery or otherwise or will they be entirely an Indian venture?

SHRI M. V. KRISHNAPPA: It is not yet known whether we would be requiring heavy machinery from foreign countries. Anyhow, it is too early to say anything about it.

SHRI N. SRI RAMA REDDY: May I know, in view of the high pressure of population in this country, whether it is advisable at all to launch on State farms like these when every tractor will probably replace 300 or 400 farmers?

SHRI M. V. KRISHNAPPA: Yes, Sir. Government knows the problem of over-population in this country. At the same time a country like India should have certain big farms of the mechanised type, The Government's intention is to see that we produce the seed required for the other States. They are for growing seeds. It does not mean that we would mechanise agriculture entirely. It is certainly necessary that we should have a few good farms of a mechanised type.

SHRI N. SRI RAMA REDDY: Are these going to be seed farms only?

SHRI M. V. KRISHNAPPA: They will be mostly seed farms.

PANDIT S. S. N. TANKHA: May I know what percentage of greater yield is obtained in these farms as compared to the land in the neighbourhood?

SHRI M. V. KRISHNAPPA: We are able to grow nearly 20 maunds per acre in the Suratgarh farm, compared with ten or fifteen maunds grown by the adjoining farmers.

Shri B. D. KHOBARAGADE: May I know, Sir, the impact of these farms on the employment of the landless labourers and to what extent the landless labourers have been rendered jobless?

SHRI M. V. KRISHNAPPA: These farms will be established mostly where we are not able to cultivate on account of various difficulties. Such land will be reclaimed and brought under the machine. So, it will not have any immediate effect on the landless labourers, but ultimately more mechanisation means depriving the landless labourers of land.

SHRI DEOKINANDAN NARAYAN: May I know, Sir, if the Government is aware that the Maharashtra Government has set up seed farms in every district?

Shri M. V. KRISHNAPPA: That is not a mechanised farm. The farm, which the hon. Member is referring to, is 25 to 50 acres, whereas this farm is to be between 10,000 and 30,000 acres.

Shri KHANDUBHAI K. DESAI: May I know, Sir, if the land that is being taken over for these farms remains uncultivated today?

SHRI M. V. KRISHNAPPA: No, Sir, we have not yet taken over any land. The only farm we have started is the Suratgarh farm, and when we took over there, the land was barren land, fallow land, where nothing was grown earlier. That is being cultivated now.

Shri KHANDUBHAI K. DESAI: What I ask is this: Is the land to be taken over for the new farms fallow?

SHRI M.V. KRISHNAPPA: We have suggested to the State Governments that the places the State Government; suggest to us should be such areas where there is no question of evicting the people who are already there.

*266 and *267. [The questioner (Shri P. Ramamurti) was absent. For answers, vide cols. 1089-90 infra.]